

Stainless Steel for U.P.

1914. Shri Vishwa Nath Pandey: Will the Minister of Steel and Mines be pleased to state:

(a) the requirement of Uttar Pradesh for stainless steel during 1964-65; and

(b) the quantity of stainless steel actually allotted to the State during 1964-65?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) Exact requirements are not readily available. The U.P. Government sent a demand for the allocation of Rs. 59 lakhs during 1964-65 for the import of stainless steel, other than stainless steel required for utensil manufacture.

(b) During 1964-65, the foreign exchange ceiling made available to the State Government for the import of all steel was Rs. 76.87 lakhs. The State authorities gave essentiality certificates to the value of Rs. 2.99 lakhs for the import of stainless steel other than that required for utensil manufacture. Besides this 107 tonnes of stainless steel sheets for utensil manufacture have been allotted to the State.

Bokaro Steel Plant

1915. { Shri P. E. Chakraverti:
 { Shri P. C. Borooah:

Will the Minister of Steel and Mines be pleased to state:

(a) whether Government have made arrangements for the payment of compensation to the families already displaced or likely to be displaced by the proposed Bokaro Steel Plant;

(b) whether these families are to be provided with alternative land and if so whether the Bihar State has been duly authorised to acquire land on payments made on behalf of the Union Government; and

(c) whether the Bokaro Project authorities have agreed in principle to give employment to at least one member from each of the displaced families?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) to (c). Yes, Sir. Payment of compensation is being made to the displaced persons by Bokaro Steel Limited through the Land Acquisition Officer of the Bihar Government. The Government of Bihar are taking necessary action in this regard. Bokaro Steel Limited have undertaken the training of about 1000 persons (not more than one from the same family) so as to provide them employment on the operational side. The training has been arranged at the Industrial Training Institutes run by the State Government.

India Electric Works Ltd., Calcutta

1916. Shri Indrajit Gupta: Will the Minister of Industry and Supply be pleased to state:

(a) whether Government have decided to continue their control and management of the India Electric Works Ltd., Calcutta;

(b) if so, the steps contemplated to put the concern on a stable footing; and

(c) the reasons for not taking over the entire equity capital under State ownership?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) Yes, Sir; the control and management of the India Electric Works continue to vest in the Central Government till 10-7-1966.

(b) and (c). This matter is under consideration.

Cashew Board

1917. Shri A. V. Raghavan: Will the Minister of Commerce be pleased to state:

(a) whether there is any proposal to establish a Cashew Board; and

(b) if so, where the office of the Board will be located?